<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 235 OF 2016

Dated: 7th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

GAIL India Ltd. Vs.		Appellant(s)
Petroleum & Natural Gas Regul	atory	BoardRespondent(s)
Counsel for the Appellant(s)	:	Mr. Ajit Pudussery Mr. Ajeet Singh Verma Ms. Shruti Sarma Hazarika
Counsel for the Respondent(s)	:	Mr. Sumit Kishore

<u>ORDER</u>

Learned counsel for the respondent seeks four weeks more time to file reply. He may file the same on or before 08.08.2017 after serving copy on the other side.

List the matter on <u>11.08.2017.</u>

(B.N. Talukdar) Technical Member (P&NG) Ts/vg (Justice Ranjana P. Desai) Chairperson